

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 22nd March, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 28/2016(CZ)	Jagannath Maane Vs. Union of India & 8 Ors.	Mr. Shekhar Sharma, Adv.	
2.	Original Application No. 15/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti (<i>Stone Crusher, Khamaria</i>) Vs. Union of India & Ors.	Mr. R.S.Verma, Appli.	
3.	Original Application No. 16/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti (<i>Gaur River Encroachment</i>) Vs. Union of India & Ors.	Mr. R.S.Verma, Appli.	
4.	Appeal No. 53/2015(CZ) (M.A.No.778/15) (M.A.No.793/15) (M.A.No.859/15) (M.A.No.863/15) (M.A.No.864/15)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
5.	Appeal No. 52/2015(CZ) (M.A.No.777/15) (M.A.No.794/15) (M.A.No.858/15) (M.A.No.861/15) (M.A.No.862/15) (M.A.No.169/16)	Mahesh Kumar Verma Vs. MP SEIAA & 4 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
6.	Original Application No. 80/2015(CZ)	Pramode Chugh Vs. State of M.P. & Ors.	Mr. Ravikant Patidar, Adv. Mr. Ithoba Koshe, Adv. Mr. Sachin K.Verma, Adv.	
7.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Shrivastava, Adv.	
8.	Original Application No. 29/2016(CZ)	Shivpal Singh & Anr. Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Paare, Adv. Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in